

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
FOR THE ATTENTION OF THE CREDITORS OF GORGEOUS SKIN PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of corporate debtor	Gorgeous Skin Private Limited
2. Date of incorporation of corporate debtor	29/01/2009
3. Authority under which corporate debtor is incorporated / Registered	Registrar of Companies - Mumbai
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U851001MH2009PTC189966
5. Address of the Registered Office and Principal Office (if any) of corporate debtor	Registered Office: Amar Deep Jyoti Co-op. Housing Society, Flat No. 1, 1 st Floor, Plot No. 537, Linking Road, Bandra West Mumbai MH 400052 IN
6. Insolvency commencement date in respect of corporate debtor	Date of Order: 11.11.2022 Date of Information to IRP: 11.11.2022
7. Estimated date of closure of insolvency resolution process	11/01/2023 180 days starting from the date of commencement of Corporate Insolvency Resolution Process
8. Name and registration number of the Insolvency Professional acting as Interim Resolution Professional	Mr. Rajan Garg IBBI/PA-001/IP-P-02397/2021-2022/13624
9. Address and e-mail of the Interim Resolution Professional, as registered with the Board	Address: Flat No. 202, Wing B, 2nd Floor, Satia Twins, Block Punjabwadi, Sion Trombay Road, Deonar, Mumbai Suburban, Maharashtra, 400088 Email: fcarajangarg@gmail.com
10. Address and e-mail to be used for correspondence with the Interim Resolution Professional	Address: Suite No. 05, 8th Floor, 207, Embassy Centre, Jammalal Bajaj Marg, Nariman Point, Mumbai-400021, Maharashtra, India Email: gorgeous.sipl@gmail.com
11. Last date for submission of claims	25/11/2022
12. Classes of creditors, if any, under clause (b) of sub-section (6a) of section 21, ascertained by the Interim Resolution Professional	Not Applicable as per information available with IRP
13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable as per information available with IRP
14. (a) Relevant Forms and (b) Details of authorized representatives are available:	(a) Web Link: https://www.ibbi.gov.in/home/downloads Address: Suite No. 05, 8th Floor, 207, Embassy Centre, Jammalal Bajaj Marg, Nariman Point, Mumbai-400021, Maharashtra, India Email: gorgeous.sipl@gmail.com

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of the corporate insolvency resolution process of **M/s. Gorgeous Skin Private Limited** on **11/11/2022**.
The creditors of **M/s. Gorgeous Skin Private Limited** are hereby called upon to submit their claims with proof on or before **25/11/2022** to the interim resolution professional at the address mentioned against entry No. 10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post, or by electronic means.
A financial creditor belonging to a class, as listed against entry No. 12, shall indicate its choice of an authorized representative from among the three insolvency professionals listed against entry No. 13 to act as an authorized representative of the class in Form CA- Not Applicable as per information available with IRP.
Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
CA RAJAN GARG
Interim Resolution Professional

Date and Place: 14/11/2022, Mumbai



मुंबईतील अनेक भाग २०५० पर्यंत अरबी समुद्रात बुडण्याची शक्यता

मुंबई, दि. १३ (प्रतिनिधी) : समुद्राच्या खालच्या भागातील खनिजांचा साठवणूक करणारा एक भाग म्हणून २०५० पर्यंत अरबी समुद्रात बुडण्याची शक्यता आहे. ...

मुंबई, दि. १३ (प्रतिनिधी) : मुंबईतील अनेक भाग २०५० पर्यंत अरबी समुद्रात बुडण्याची शक्यता आहे. ...

दिवाली सज्जद अजूनही वेटींगवरच

आजही शिंदे गटात प्रवेश नाही, प्रवेशावर प्रश्नचिन्ह

मुंबई, दि. १३ (प्रतिनिधी) : शिंदे गटात सध्या दिवाली सज्जद अजूनही वेटींगवरच आहे. ...

मुंबई, दि. १३ (प्रतिनिधी) : शिंदे गटात सध्या दिवाली सज्जद अजूनही वेटींगवरच आहे. ...

तुरुंगातून सुटल्यापेक्षा असोत किर्तीकर सोबत राहिल्याचा जास्त आनंद, संजय राऊतांची प्रतिक्रिया

मुंबई, दि. १३ (प्रतिनिधी) : शिंदे गटात सध्या दिवाली सज्जद अजूनही वेटींगवरच आहे. ...

मुंबई, दि. १३ (प्रतिनिधी) : शिंदे गटात सध्या दिवाली सज्जद अजूनही वेटींगवरच आहे. ...

मुंबई विधानचक्रवर कस्टम विभागाची मोठी कारवाई

मुंबई, दि. १३ (प्रतिनिधी) : कस्टम विभाग वरिष्ठ अधिकारींच्या नेतृत्वात मुंबई विधानचक्रावर मोठी कारवाई करत आहे. ...

मुंबई, दि. १३ (प्रतिनिधी) : कस्टम विभाग वरिष्ठ अधिकारींच्या नेतृत्वात मुंबई विधानचक्रावर मोठी कारवाई करत आहे. ...

२० पद्यकांचे ७५ तासांचे सर्च ऑपरेशन

मुंबई, दि. १३ (प्रतिनिधी) : वीट कॅम्पमध्ये २० पद्यकांचे ७५ तासांचे सर्च ऑपरेशन सुरू आहे. ...

मुंबई, दि. १३ (प्रतिनिधी) : वीट कॅम्पमध्ये २० पद्यकांचे ७५ तासांचे सर्च ऑपरेशन सुरू आहे. ...

सत्ता गेल्यानंतर पवारांच्या घरातच उभी फूट पडते की काय असे वातावरण

मुंबई, दि. १३ (प्रतिनिधी) : पवारांच्या घरातच उभी फूट पडते की काय असे वातावरण आहे. ...

मुंबई, दि. १३ (प्रतिनिधी) : पवारांच्या घरातच उभी फूट पडते की काय असे वातावरण आहे. ...

इंद्रधनुष्य कला महोत्सव

विद्यार्थ्यांच्या कलागुणांना वाव मिळण्यासाठी ठरले उत्तम व्यासपीठ

मुंबई, दि. १३ (प्रतिनिधी) : 'इंद्रधनुष्य २०२२' या उत्तम व्यासपीठावर विद्यार्थ्यांच्या कलागुणांना वाव मिळण्यासाठी ठरले उत्तम व्यासपीठ आहे. ...

मुंबई, दि. १३ (प्रतिनिधी) : 'इंद्रधनुष्य २०२२' या उत्तम व्यासपीठावर विद्यार्थ्यांच्या कलागुणांना वाव मिळण्यासाठी ठरले उत्तम व्यासपीठ आहे. ...

प्रकाश स्टील्स लिमिटेड

Table with financial data for Prakash Steels Limited, including revenue, profit, and other metrics for various periods.

Indian Bank advertisement with logo and contact information.

Table with financial data, likely related to the Prakash Steels advertisement.

Advertisement for 'GORGEOUS SKIN' with a signature and contact details.

Advertisement for 'INSURANCE PROFESSIONAL' with contact information and a signature.